

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH BENGALURU
(Through web-based video conferencing platform)

ITEM No.23
C.P (IB) No.58/BB/2023

IN THE MATTER OF:

Mr. Naushad Alam
Proprietor of M/s. UN Constructions ... Petitioner
Vs.
M/s. SJR Prime Corporations Private Limited ... Respondent

Order under Section 9 of I & B Code, 2016

Order delivered on: 08.09.2023

CORAM:

JUSTICE (RETD.)T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shir Anirudh Suresh
For the Respondent : Shri Srihari

ORDER

1. Heard the Learned Counsel for the Petitioner and Respondent.
2. The Ld. Counsel appearing for the Respondent requested short accommodation for submissions.
3. Pleadings are complete.
4. List the case on **13.10.2023**

Sd/-

Sd/-

MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

T.KRISHNAVALLI
MEMBER (JUDICIAL)

Gayathri